

WRITTEN ANSWERS TO QUESTIONS**Financial Aid to Rural Voluntary Agencies**

*516 SHRI CHITTA BASU: Will the Minister of AGRICULTURE be pleased to state:

(a) the financial aid proposed to be given through Council for Advancement of People's Action and Rural Technology to the rural voluntary agencies during 1990-91;

(b) whether Government have formulated any policy in this regard; and

(c) if so, the salient features of the policy?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Financial outlay aggregating to Rs. 28.75 crore has been proposed in the Budget Estimates for 1990-91 to be provided to voluntary agencies through Council for advancement of People's Action and Rural Technology (CAPART).

(b) and (c). CAPART has formulated guidelines for providing financial assistance to voluntary agencies under various programmes. Generally, these are that:

- 1) The agencies should be non-governmental with legal status as a Registered Society.
- 2) The agencies should be working in rural areas.
- 3) The agencies must have been

registered at least for three years before they seek assistance from CAPART.

[Translation]

Demand for Right of Full Citizenship to Non-White Community of Africa

519. SHRI JAGDISH SINGH KUSHWAHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government propose to support the demand of Dr. Nelson Mandela for the right of full citizenship to the non-white community of Africa; and

(b) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K.GUJRAL): (a) Yes, Sir. The Government fully supports the demand of the people of South Africa for a democratic, unitary and non-racial Polity based on universal suffrage.

(b) Does not apply.

Criminal Activities in Delhi by Bangladeshis

*521. SHRI RAM PRASAD CHAUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any gang of displaced persons from Bangladesh is engaged in criminal activities in Delhi;

(b) if so, the number of such persons apprehended in Delhi during the last one year; and

(c) the action taken against them?

THE MINISTER OF HOME AFFAIRS
(SHRI MUFTI MOHAMMAD SAYEED): (a)
No, Sir. However, a number of Bangladeshis
have been arrested for various offences

under the Indian Penal Code and the For-
eigner's Act.

(b) and (c). Available information is
enclosed in the Statement below.

STATEMENT

S.No.	Case registered and F.I.R. Nos.	Name of Arrested persons
1	2	3
1989		
1.	FIR No. 1 dated 1.1.89 u/s 309 IPC P.S.I.P. Estate, New Delhi	Mohd. Hafizur Rehman
2.	FIR NO. 264/89 u/s 379 IPC, 269/89 457/380 IPC and 214/89 u/s 379 IPC P.S. Iajpat nagar, New Delhi.	Mohd. Babul Mohd. Akhbar
3.	FIR No. 265/89 u/s 27/54/59 Arms Act	Mohd. Babul
4.	FIR No. 179/89 u/s 379 IPC, 300/85 u/s 380 IPC & 305 and 306/86 u/s 380 IPC P.S.H.N.Din.	Mohd. Khoken
5.	FIR No. 90 date 9.4.89 u/s 14 Foreigners Act, P.S.Seema Puri, Delhi.	Mr. Yousaf Ali Talukdar Mrs. Reena Begum Miss Fatima
6.	FIR No. 269 dated 27.7.89 u/s 14	Abdul Rashid

S.No.	Case registered and F.I.R. Nos.	Name of Arrested persons
1	2	3
7.	Foreigners Act, P.S. Kotwali, Delhi.	Noor Islam Abdul Mazid Mohd Hussain Nadira Smt. Aliya Nazama K.M.Ismail Farooq
8.	FIR No. 183 dated 4.8.89 u/s 14, Foreigners Act, P.S. Seema puri, Delhi.	Mr. Abdul Rasheed
9.	FIR No. 203 dated 18.8.89 u/s 14 Foreigners Act, P.S. Seema Puri Delhi.	Ms. Sitara
9.	FIR No. 351 dated 25.9.89 u/s 14, Foreigners Act, and 372 IPC P.S.Kotwali, Delhi	Outab Mian Mukhtiar Hussain Rashid Mohd. Ishkhan Surna Merzina

S.No.	Case registered and F.I.R. Nos.	Name of Arrested persons
1	2	3
10.	FIR No. 246 dated 6.10.90 u/s 14, F. Act, P.S. Seema Puri, Delhi.	Shahira Nargis
11.	FIR No. 356/89 u/s 302/34 IPC P.S. H.N.Din. New Delhi.	Smt. Sehorona
NOTE:	One person is common at Sl. Nos. 2 and 3 of 1989.	
1990		
1.	FIR No. 7 dated 9.1.90 u/s 419/420/468/471 IPC, P.S. IGI Airport, New Delhi	Abdul Salim
2.	FIR No. 8 dated 9.1.90 u/s 419/420 468/471 IPC, P.S. IGI Airport, New Delhi.	Abdul Ali
3.	FIR No. 9 dated 9.1.90 u/s 419/420	Narul Amin

S.No.	Case registered and F.I.R. Nos.	Name of Arrested persons
1	2	3
4.	468/471 IPC, P.S. IGI Airport, New Delhi. FIR No. 10 dated 9.1.90 u/s 419/420 468/471 IPC, P.S. IGI Airport, New Delhi.	Abdul Kalma
5.	FIR No. 11 dated 9.1.90 u/s 419/420/ 468/471 IPC. P.S. IGI Airport, New Delhi.	Ahsan Ullah
6.	FIR No. 12 dated 9.1.90 u/s 419/420/468/471 IPC, P.S. IGI Airport, New Delhi.	Ismail